

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH-WEST)
DWARKA COURTS, NEW DELHI**

ROSTER FOR PHYSICAL HEARING

In compliance of Order bearing No. 35/RG/DHC/2021 dated 14.01.2021 received through E-mail vide endorsement No. 36-68/RG/DHC/2021 dated 14.01.2021 of the Hon'ble High Court of Delhi, New Delhi regarding functioning of the Court Subordinates, the Duty Roster for physical hearing of South West District, Dwarka Courts, New Delhi from **18.01.2021 to 12.02.2021** is as under:-

ROSTER W.E.F 18.01.2020 TO 12.02.2021				
S.No	Column 'A'		Column 'B'	
	18.01.2021, 21.01.2021, 23.01.2021, 27.01.2021, 29.01.2021, 01.02.2021, 03.02.2021, 05.02.2021, 08.02.2021, 10.02.2021 & 12.02.2021		19.01.2021, 22.01.2021, 25.01.2021, 28.01.2021, 30.01.2021, 02.02.2021, 04.02.2021, 06.02.2021, 09.02.2021 & 11.02.2021	
1.	Sh. Narottam Kaushal P D & S J (S-W) Room No. 611	Dr. Sumedh Kumar Sethi P.O. (MACT) Room No. 614	Dr. Vijay Kumar Dahiya ADJ-01 Room No. 608	Sh. Harish Dudani District Judge (Comm. Court) Room No.603
2.	Sh. H. S. Jaggi ADJ-02 Room No. 605	Sh. Tarun Yogesh ADJ-03 Room No. 602	Sh. Vishal Gogne ADJ-05 Room No. 604	Sh. Ajay Goel ADJ-04 Room No. 606
3.	Sh. Mohinder Virat, ASJ-03 Room No. 609	Vacant Court of Ms. Geetanji Goel ASJ (SFTC) Room No. 607	Sh. Sonu Agnihotri ASJ-02 Room No. 615	Sh. Deepak Wason ASJ (Spl. Judge) NDPS Room No. 610
4.	Sh. Mukesh Kumar ASJ (Elect.) Room No. 616	Sh. Pritam Singh ASJ-04 (POCSO) Room No. 03	Ms. Purva Sareen ASJ-01 Room No. 02	Ms. Gomati Manocha ASJ-05 (POCSO) Room No. 04
5.	Sh. Ashish Kumar Meena, MM-02 Room No. 10	Mr. Kamran Khan MM-01 Room No. 13	Sh. Vinod Kumar Meena, CMM Room No. 08	Sh. Vikram ACMM Room No. 210
6.	Ms. Sadhika Jalan MM (Mahila Court)-04 Room No. 311	Ms. Charu Dhankar MM (Mahila Court)-02 Room No. 315	Ms. Shivani Chauhan MM (Mahila Court)-01 Room No. 313	Ms. Richa Manchanda MM (Mahila Court)-03 Room No. 312
7.	Sh. Anuj Bahal MM-04 Room No. 12	Ms. Alka Singh MM-08 Room No. 309	Sh. Pranat Kumar Joshi MM-06 Room No. 14	Sh. Deepak Vats MM-05 Room No. 09
8.	Sh. Divyam Lila Civil Judge-01 Room No. 208	Sh. Harvinder Singh SCJ-cum-RC Room No. 207	Sh. Siddhartha Malik ACJ-CCJ-ARC Room No. 201	Ms. Richa Gusain Solanki JSCC-ASCJ-GJ Room No. 209
9.	Ms. Neetika Kapur MM-11 Room No. 05	Sh. Dev Chaudhary MM-07 Room No. 06	Ms. Paridhi Gupta MM-03 Room No. 11	Sh. Mridul Gupta MM (MCD) Room No. 202
10.	Ms. Divya Arora MM (NI Act)-01 Room No. 203	Ms. Anuradha Sonkar MM (NI Act)-08 Room No. 215	Ms. Deeksha Sethi MM (NI Act)-06 Room No. 216	Sh. Vinik Jain MM (NI Act)-03 Room No. 206
11.	Sh. Abhinav Ahlawat MM (NI Act)-02 Room No. 212	Sh. Kapil Gupta MM (NI Act)-07 Room No.214	Sh. Rahul Jain MM (NI Act)-04 Room No. 211	Sh. Harshal Negi MM (NI Act)-05 Room No. 213
12.	Ms. Jyoti Nain MM (NI Act)-10 Room No. 301	Ms. Vaishali Singh Civil Judge-03 Room No. 204	Ms. Swayam Siddha Tripathi MM (Mahila Court)-05 Room No. 310	Ms. Bharti Garg MM-09 Room No. 314
13.	Ms. Bharti Beniwal Civil Judge-02 Room No. 205	Ms. Shikha Chahal MM (NI Act)-09 Room No. 302	Ms. Apoorva Rana MM-10 Room No. 316	Ms. Surbhi MM-12 Room No. 07
14.	Ms. Divya Yadav MM (Reliever)	Sh. Karan Choudhary MM (Reliever)	Sh. Subham Devadiya MM (Reliever)	Sh. Sankalp Kapoor MM(Reliever)

1. The Judicial Officers whose name are mentioned in Column A & B above shall hold the Courts physically on alternate day of the working days with effect from 18.01.2021 to 12.02.2021 and virtually on other alternate day when they are not rostered physically.
2. All the Courts are permitted to record evidence (except in those cases where the accused is in custody) while scrupulously adhering to the norms of social distancing, when holding courts physically. Adequate arrangements shall be made for production of UTP's before physical Courts with effect from 01.02.2021 and thereafter their cases shall be taken up on priority basis and evidence shall be recorded in such matters.
3. The duties to Metropolitan Magistrate (Reliever) shall be assigned by the CMM (S-W), Dwarka Courts.
4. The timing of physical hearing shall be from 10:30 AM to 4:00 PM (First Session from 10.30 AM to 12.30 PM and Second Session from 2.00 PM to 4.00 PM). During the lunch time i.e.12.30 PM to 2.00 PM there shall be deep cleaning of all the Court Rooms and the common areas.
5. The remand work pertaining to Special Courts viz. NDPS, SC/ST, NIA Act, MCOCA pending investigation or under-trials, lodged in prison shall be dealt by the ASJs holding court physically, whose names are mentioned at serial no. 4. In case the ASJ at serial no. 4 is not available for any reason, then ASJ whose name is mentioned at serial no. 3 on any particular day, shall deal with the entire remand work.
6. The remand work pertaining to POCSO Court pending investigation of under trial, lodged in prison shall be dealt by their respective courts and in case of unavailability of designated court, other available POCSO court will look after the work of designated Court. In any event, if both the Courts of POCSO are unavailable on a particular day, senior most ASJ at serial no. 4 shall deal with the entire remand work.
7. It shall be the sole discretion of the Judge concerned to decide as to whether a matter shall be taken up through video conferencing or through physical hearing or to be adjourned depending upon the facts and circumstances of each case and the number of cases fixed for physical hearing on a given day.
8. In the absence of undersigned, Sh. Harish Dudani, District Judge (Commercial Court) and in his absence Dr. Vijay Kumar Dahiya, Additional District Judge-01, Dwarka Courts shall be the Officiating Principal District & Sessions Judge.
9. The earlier roster for physical hearing issued vide order No. 28-142/PDJ/NK/DWK/Roster/2021 dated 05.01.2021 w.e.f. 17.01.2021 to 31.01.2021 stands withdrawn.

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

Copy forwarded for information and necessary compliance to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at District Courts Dwarka, New Delhi.
3. The Judge In-charge, Mediation Centre, Dwarka Courts, New Delhi.
4. Office of CMM(S-W), District Courts Dwarka, New Delhi.
5. The Sr. A.O.(Judl.), Dwarka Courts, New Delhi.
6. The President/Hony. Secretary, DCBA, New Delhi.
7. The Chief Prosecutor, Prosecution Branch, Dwarka Courts, New Delhi.
8. The Commissioner of Police, PHQ, New Delhi.
9. The Concerned DCPs.
10. Reader to the Court of undersigned.
11. All the Branch In-charge(s), Dwarka Courts, New Delhi.
12. The Dealing Official, Comp. Branch, Dwarka Court to upload this order on the Website of District Court Dwarka.
13. The Dealing Official, Layers to upload this circular on the website.
14. The Insp. Gen., Prison, Tihar Jail, New Delhi.
15. The In-charge, Lock-up, Dwarka Courts, New Delhi.
16. The Caretaker, Dwarka Courts, New Delhi.

(NAROTTAM KAUSHAL)
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